NATIONAL COMPANY LAW TRIBUNAL DIVISION BENCH **CHENNAI**



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI

NATIONAL COMPANY LAW TRIBUNAL, HELD ON 23/11/2017 AT 10.30 AM PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI. S. VIJAYARAGHAVAN, MEMBER-TECHNICAL APPLICATION NUMBER PETITION NUMBER : CP/39/2017 NAME OF THE PETITIONER(S) : P. Shanmugam & 4 others NAME OF THE RESPONDENT(S) : JASMINE AGRO FORESTY PVT LTD **UNDER SECTION** : 241/242 S.No. NAME (IN CAPITAL) DESIGNATION SIGNATURE REPRESENTATION BY WHOM 1) T.K. Bhaskou Counsel for R5 & R6 O. Abhron Pourpedarshini Akhil Join Keerthi K Abhinou Parthasaruthy 2. R. Shamkar narayanan Counsel for RI Sr. AAv. Ar P. Giridharan Dominic S. David Counsel for R2 LR4 3. Rahul Balaji Vishnu Mahan

4' P-H Arundh Pandian Sl- Adv. for M. Crichaean Rengaraja Athiber Vijay A-16

Cauncel for Petitioners

Huber

ORDER

Counsels representing the parties are present. Counsel for petitioner made his submissions with regard to the interim reliefs. Counters were also filed by the respondents. After hearing the parties, the Tribunal directs the petitioners and respondents to submit a proposal for appointing a Valuer and also by providing the names of three Valuers for valuing the concerned companies before the next date of hearing.

The matter may be posted on 29.11.2017.

S Vijayaraghavan Member (Technical) K Anantha Padmanabha Swamy Member (Judicial)

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